

ROC. NO.848/2022/O.S.

HIGH COURT OF MADRAS

ORIGINAL SIDE

**NOTIFICATION CALLING FOR APPLICATIONS FOR
EMPANELMENT AS ADVOCATE COMMISSIONER**

Applications in the prescribed format are invited from the Members of the Bar for being empanelled as Advocate Commissioners for Original Side for the years **2022 -2024.**

- The last date for submission of applications is **25.04.2022 by 5.30 p.m.** before the Tapal Section, High Court, Madras.
- Applications received beyond the cut off date will not be considered.
- Incomplete applications are liable to be rejected.

The aforesaid prescribed application format is available in the official website of the High Court www.hcmadras.tn.nic.in and can be downloaded.

HIGH COURT, MADRAS.
DATED:08/04/2022

Sd/-(M.N.SENTHILKUMAR)
REGISTRAR (JUDICIAL)

To

1. Notice Board, Original Side, High Court, Madras.
2. Notice Board, Appellate Side, High Court, Madras.
3. Madras High Court Advocate Associations, High Court, Madras.
4. The Madras Bar Association, High Court, Madras.
5. The Women Lawyers Association, High Court, Madras.
6. The Law Association, High Court, Madras.